

NAME OF THE CORPORATE DEBTOR : GB ENGINEERING ENTERPRISES PRIVATE LIMITED

DATE OF COMMENCEMENT OF LIQUIDATION 06.08.2018

LIST OF STAKEHOLDERS AS ON 06.08.2018 AND UPDATED TILL 15.11.22

LIST OF SECURED FINANCIAL (OTHER THAN FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS)

SL. NO.	NAME OF CREDITOR	DETAILS OF CLAIMS RECEIVED		DETAILS OF CLAIM ADMITTED							AMOUNT OF CONTINGENT CLAIM	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET OFF	AMOUNT OF CLAIM NOT ACCEPTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS IF ANY
		DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	Whether Security interest relinquished Yes or NO	Details of security interest	AMOUNT COVERED BY GUARANTEE	% share intotal claims admitted					
1	SBI, SAMB, Raja Plaza . 1st Floor, No.1112 Avinashi Road, COIMBATORE	27.08.2018	31,63,07,444	31,13,23,561	Principle and interest	full amount	YES	Note:1	Note 5	77.27	NIL		49,83,883	NIL	Rs.43,63,542/ claims as expenses and interest from 07.08.2018 to 21.08.2018 for Rs.620341/- is rejected
2	AXIS BANK LIMITED	03.09.2018	7,62,65,719	7,62,65,719	Principle and interest	full amount	YES	Note :2	NIL	18.93	NIL		0.00	NIL	
3	CUB, Trichy	27.08.2018	1,42,01,615	1,42,01,615	Principle and interest	full amount	YES	Note :3	NIL	3.52	NIL		0.00	NIL	
4	Cholamandamal Finance & investments Pvt Ltd	10.09..2018	15,16,162	11,31,847	Principle and interest	full amount	YES	Note:4	NIL	0.28	NIL		3,84,315	NIL	On reconciliation of accounts there was a reduction in claim
			40,82,90,940	40,29,22,742						100.00			53,68,198		

Note 1: Hypothecation of the entire Fixed Assets, stocks and receivables and Equitable mortgage of deposit of title deeds of the Company's properties for 9.56 acres situated at D-99, 104, 105 and 106, IE, Thuvakudy, Trichy and 5 acres at B-20 IE Thuvakudi, Trichy, EM of agricultural land for 44 cents at Thimmaraya Samudram, Trichy besides personal security of Directors

Note 2: Paripassu charge on the entire P & M and current assets and second charge on the Company's Industrial property at D-99, 104, 105 and 106 IE, Thuvakudi for 9.56 acres and 5 acres at B-20 IE, Thuvakudi Trichy

Note 3: Equitable mortgage of 80 cents of road land at S No.721, Thuvakudi IE, Trichy

Note 4; Hypothecation of Motor Vehicles of the Company numbering 21 and all the cars sold and settled at Rs.11,31,847/- The amount is fully settled after claiming expenses of Rs.240000/- .

Note 5: GB Engineering Enterprises Pvt Ltd under liquidation(CD) had given guarantee for Rs.20 crores to the secured FC SBI along with Ansaldo Caldaie Boilers India Pvt Limited for Rs.20 crores each to a JV Company, Ansaldo Caldaie GB Engineering Pvt Limited for a total of Rs.40 crores. A sum of Rs.12.51 crores was invoked from the CD and hence CD steps into the shoes of SBI for its claim against Ansaldo Caldaie Boilers India Pvt Ltd as the JV Company is sick and non-operational

GB ENGINEERING ENTERPRISES PVT. LTD.
IN LIQUIDATION
[Signature]
Authorized Signatory/Liquidator